

¹[SCHEDULE II

[See section 7 (I)]

Category of projects and Infrastructure Sub-Sectors

Sl. No.	Category	Infrastructure Sub-Sectors
1.	Transport	<p>(a) Road and bridges;</p> <p>(b) Ports (including Capital Dredging);</p> <p>(c) Shipyards (including a floating or land-based facility with the essential features of waterfront, turning basin, berthing and docking facility, slipways or ship lifts, and which is self-sufficient for carrying on shipbuilding/repair/breaking activities);</p> <p>(d) Inland Waterways;</p> <p>(e) Airports;</p> <p>(f) Railway Track, tunnels, viaducts, bridges, terminal infrastructure including stations and adjoining commercial infrastructure;</p> <p>(g) Urban Public Transport (except rolling stock in case of urban road transport).</p>
2.	Energy	<p>(a) Electricity Generation;</p> <p>(b) Electricity Transmission;</p> <p>(c) Electricity Distribution;</p> <p>(d) Oil pipelines;</p> <p>(e) Oil / Gas / Liquefied Natural Gas (LNG) storage facility (including strategic storage of crude oil);</p> <p>(f) Gas pipelines (including city gas distribution network).</p>
3.	Water and Sanitation	<p>(a) Solid Waste Management;</p> <p>(b) Water supply pipelines;</p> <p>(c) Water treatment plants;</p> <p>(d) Sewage collection, treatment and disposal system;</p> <p>(e) Irrigation (dams, channels, embankments, etc.);</p> <p>(f) Storm Water Drainage System;</p> <p>(g) Slurry pipelines.</p>

1. Ins. by Act 13 of 2018, s. 206 (w.e.f. 1-4-2018).

Sl. No.	Category	Infrastructure Sub-Sectors
4.	Communication	<p>(a) Telecommunication (Fixed network including optic fibre/wire/cable networks which provide broadband/internet);</p> <p>(b) Telecommunication towers;</p> <p>(c) Telecommunications and Telecom Services.</p>
5.	Social and Commercial Infra	<p>(a) Education Institutions (capital stock);</p> <p>(b) Sports and Infrastructure (including provision of Sports Stadia and Infrastructure for Academies for Training/Research in Sports and Sports-related activities);</p> <p>(c) Hospitals (capital stock including Medical Colleges, Para Medical Training Institutes and Diagnostic Centers);</p> <p>(d) Tourism Infrastructure—</p> <p>(i) three-star or higher category classified hotels located outside cities with population of more than one million;</p> <p>(ii) ropeways and cable cars;</p> <p>(e) Common infrastructure for industrial parks and other parks with industrial activity such as food parks, textile parks, special economic zones, tourism facilities and agriculture markets;</p> <p>(f) Post-harvest storage infrastructure for agriculture and horticulture produce including cold storage;</p> <p>(g) Terminal markets;</p> <p>(h) Soil-testing laboratories;</p> <p>(i) Cold chain (including cold room facility for farm level pre-cooling, for preservation or storage of agriculture and allied produce, marine products and meat);</p> <p>(j) Affordable Housing (including a housing project using at least 50% of the Floor Area Ratio (FAR)/Floor Space Index (FSI) for dwelling units with carpet area of not more than 60 square meters.</p> <p><i>Explanation.</i>— For the purposes of the item (j), the term “carpet area” shall have the meaning assigned to it in clause (k) of section 2 of the Real Estate (Regulation and Development) Act, 2016 (16 of 2016).</p>